

THE HIGH COURT OF ORISSA: CUTTACK

Letter No.-III-A-05/2022- 13722 Dated. 20.08.2025

“ CORRIGENDUM ”

Apropos to Indicative short Tender Notice No.-12792 Dated.04.08.2025 published in the Samaja and The Times of India (Bhubaneswar Edition) on 05.08.2025 and Long Tender Notice No.-12787 Dated.04.08.2025 thereof uploaded on Court's Website (<http://www.orissahighcourt.nic.in>) on 05.08.2025, it is notified for information of all concerned that the date of opening of Technical Bids of “Engagement of 130 nos. of Group-D personnels on contract outsourcing basis to the High Court of Orissa, Cuttack” rescheduled to 30.08.2025 at 11:30 A.M.

By Order,

Sd/-S.R.Pradhan

Registrar(Judicial)

Memo. 13723(2) Dated. 20.08.2025

Copy forwarded to :

1. Notice Board of the Court,
2. Superintendent, Computer Section to upload the above corrigendum in the Court's Website.

Registrar(Judicial)